

(2022) 04 MAD CK 0054

Madras High Court (Madurai Bench)

Case No: Writ Petition (MD) No. 8576 Of 2022

K.Gopinathan

APPELLANT

Vs

Superintendent Of
Police And Others

RESPONDENT

Date of Decision: April 28, 2022

Citation: (2022) 04 MAD CK 0054

Hon'ble Judges: G.K.Ilanthiraiyan, J

Bench: Single Bench

Advocate: B.Jameel Arasu, R.M.Anbunithi

Final Decision: Allowed

Judgement